

## Cause List for Mediation Centre

Date : 10/03/2025

**Mediator : Ms. Alka Ahir, Advocate**

Case No.:	710/23	Case Id:	2501M00018	Referring Judge :	Sh. Ashutosh Kumar, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S SM STEELS		Vs.	HSK INFRA PVT LTD	Total Days spent :	62
Total :	1				

**Mediator : Ms. Babita Chaudhary, Advocate**

Case No.:	3795/23	Case Id:	2503M01996	Referring Judge :	Sh. Sidhant Krishan Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	1:00:00 PM
NARENDER DHINGRA		Vs.	M/S LAMGOO TEXTILES & ANR	Total Days spent :	2

Case No.:	3785/23	Case Id:	2503M01995	Referring Judge :	Sh. Sidhant Krishan Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	1:00:00 PM
NARENDER DHINGRA		Vs.	M/S MANZOOR FABRICS & ANR	Total Days spent :	2

Total : 2

**Mediator : Ms. Beena Sharma, Advocate**

Case No.:	1420/24	Case Id:	2502M01736	Referring Judge :	Sh. Kapil Gupta, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:00:00 AM
VIJAY GOYAL		Vs.	HANUMAN MANDIR PRABANDHAK COMMITTEE REGD	Total Days spent :	11

Case No.:	282/23	Case Id:	2502M01261	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM
JAGPAL SINGH		Vs.	ASHUTOHSH KUMAR	Total Days spent :	25

Case No.:	6895/19	Case Id:	2501M00880	Referring Judge :	Ms. Shreya Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
PRITAM KUMAR		Vs.	RAJEEV CHETAL	Total Days spent :	39

Case No.:	5587/23	Case Id:	2502M01003	Referring Judge :	Ms. Meena Chauhan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
ASHOK KANODIA		Vs.	MANIKANT THAKUR	Total Days spent :	32

## Cause List for Mediation Centre

Date : 10/03/2025

Case No.: 9653/23 Case Id: 2501M00317 Referring Judge : Sh. Abhay Choudhary, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. UMESH KUMAR SAHA  
Total Days spent : 53

Case No.: 1242/24 Case Id: 2501M00263 Referring Judge : Sh. Kautuk, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
ABHA CHOPRA Vs. SATPAL CHOPRA & ORS  
Total Days spent : 53

Case No.: 327/20 Case Id: 2502M01510 Referring Judge : Sh. Harvinder Singh, DHJS  
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM  
M/S EZEE FLIGHTS TRAVELS PVT LTD Vs. DEEPINDER SINGH BINDRA  
Total Days spent : 18

Case No.: 438/24 Case Id: 2502M01530 Referring Judge : Ms. Charu Aggarwal, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM  
SHASHI KUMARI Vs. BHUPESH CHANDRA  
Total Days spent : 18

Case No.: 1205/21 Case Id: 2502M01240 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
SATPAL CHOPRA Vs. SUNNY CHOPRA  
Total Days spent : 25

Case No.: 4512/23 Case Id: 2503M01852 Referring Judge : Ms. Pooja Suhag, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
HARISH CHANDER DHANDIYAL Vs. RAJENDER SINGH  
Total Days spent : 4

Total : 10

Mediator : Ms. Geeta Vohra, Advocate

Case No.: 1035/22 Case Id: 2503M01858 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 10:30:00 AM  
BALVINDER KAUR Vs. SUDESH DEVI & ORS  
Total Days spent : 4

Case No.: 244/18 Case Id: 2502M01584 Referring Judge : Ms. Deepika Goyal Shokeen, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:00:00 AM  
MEENU & ANR Vs. VIKAS & ORS  
Total Days spent : 18

## Cause List for Mediation Centre

Date : 10/03/2025

Case No.:	9917/19	Case Id:	2501M00515	Referring Judge :	Ms. Shreya Singh, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	46
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	M/S BANSAL CREDIT LTD			Vs.	SANDEEP SINGH				
Case No.:	2031/23	Case Id:	2501M00862	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	39
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	THE KANGRA CO OPERATIVE BANK LTD			Vs.	NARESH KUMAR				
Case No.:	1006/02	Case Id:	2503M01850	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	4
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
	STATE			Vs.	SANEEV KUMAR AGGARWAL				
Case No.:	5548/22	Case Id:	2503M01851	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	4
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	ASHISH GUPTA			Vs.	MOHD YUSUF				
Case No.:	980/23	Case Id:	2502M01446	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	20
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT								
	BSES RPL			Vs.	SAVITRI				
Case No.:	813/24	Case Id:	2501M00864	Referring Judge :	Sh. Harvinder Singh, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	39
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES								
	SHAKILA			Vs.	VISHAL				
Case No.:	422/23	Case Id:	2411M09954	Referring Judge :	Sh. Rinku Jain, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	102
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
	RAMESH CHAND MEHRA			Vs.	GANESH KUMAR				
Case No.:	1210/20	Case Id:	2410M09291	Referring Judge :	Ms. Disha Singh, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	130
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
	MANGAL SINGH & ANR			Vs.	RAJ KUMAR & ORS				
Case No.:	4193/24	Case Id:	2501M00863	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	39
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	RUPA			Vs.	SUNIL KUMAR JANGRA				

## Cause List for Mediation Centre

Date : 10/03/2025

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<b>Case No.:</b> 89/20	<b>Case Id:</b> 2412M10642	<b>Referring Judge :</b>	<b>Ms. Neha Goel, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 2:00:00 PM
<b>DCB BANK LTD</b>	<b>Vs.</b>	<b>RAJINDER KUMAR</b>	
			<b>Total Days spent :</b> 81

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<b>Case No.:</b> 4200/20	<b>Case Id:</b> 2502M01739	<b>Referring Judge :</b>	<b>Sh. Rishabh Tanwar, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 2:00:00 PM
<b>M/S SHRIRAM CITY UNION FINANCE LTD</b>	<b>Vs.</b>	<b>JUBER AHMAD</b>	
			<b>Total Days spent :</b> 11

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<b>Case No.:</b> 2128/23	<b>Case Id:</b> 2503M01848	<b>Referring Judge :</b>	<b>Sh. Kapil Gupta, DJS</b>
<b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY			<b>Hearing Time :</b> 2:00:00 PM
<b>SHEETAL GULATI</b>	<b>Vs.</b>	<b>SACHIN</b>	
			<b>Total Days spent :</b> 4

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**Total : 14**

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**Mediator : Ms. Kusum Lata Sharma, Advocate**

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<b>Case No.:</b> 742/20	<b>Case Id:</b> 2502M01336	<b>Referring Judge :</b>	<b>Sh. Anubhav Bijalwan, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 12:30:00 PM
<b>M/S MAHALAKSHMI TEXTILE TRADERS PVT LTD</b>	<b>Vs.</b>	<b>SACHINDA PRASAD GUPTA</b>	
			<b>Total Days spent :</b> 25

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<b>Case No.:</b> 941/21	<b>Case Id:</b> 2502M01498	<b>Referring Judge :</b>	<b>Ms. Goma Dabas Gupta, DHJS</b>
<b>Case Type :</b> OTHER CIVIL SUIT : OTHER CIVIL SUIT			<b>Hearing Time :</b> 12:30:00 PM
<b>KIRAN</b>	<b>Vs.</b>	<b>KULDEEP</b>	
			<b>Total Days spent :</b> 18

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<b>Case No.:</b> 202/24	<b>Case Id:</b> 2502M01009	<b>Referring Judge :</b>	<b>Sh. Arun Sukhija, DHJS</b>
<b>Case Type :</b> 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			<b>Hearing Time :</b> 12:30:00 PM
<b>PRACHI JAIN</b>	<b>Vs.</b>	<b>RUTVIK JAIN</b>	
			<b>Total Days spent :</b> 32

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<b>Case No.:</b> 585/19	<b>Case Id:</b> 2502M01520	<b>Referring Judge :</b>	<b>Sh. Sahil Gupta, DJS</b>
<b>Case Type :</b> INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION			<b>Hearing Time :</b> 12:30:00 PM
<b>PARVEET SINGH GANDOAK</b>	<b>Vs.</b>	<b>HDFC LTD</b>	
			<b>Total Days spent :</b> 18

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<b>Case No.:</b> 1684/24	<b>Case Id:</b> 2502M01521	<b>Referring Judge :</b>	<b>Ms. Richa Sharma, DJS</b>
<b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY			<b>Hearing Time :</b> 2:00:00 PM
<b>RAVINDRA KUMAR</b>	<b>Vs.</b>	<b>MG CARS PVT LTD</b>	
			<b>Total Days spent :</b> 18

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## Cause List for Mediation Centre

Date : 10/03/2025

Case No.:	5418/19	Case Id:	2502M00998	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	32
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	HDFC BANK LTD			Vs.	GANGAVIR SINGH				
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Case No.:	4813/22	Case Id:	2410M08778	Referring Judge :	Sh. Pranjal Gangwar, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	151
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	DCB BANK LTD			Vs.	JASWANT ROHILLA				
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Case No.:	4270/24	Case Id:	2502M01133	Referring Judge :	Sh. Sidhant Krishan Singh, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	32
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	IDFC FIRST BANK LTD			Vs.	NAVEEN KUMAR				
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Case No.:	3/24	Case Id:	2502M01245	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	25
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
	NAVNEET AROA			Vs.	UMA YADAV				
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Case No.:	45/19	Case Id:	2502M01275	Referring Judge :	Ms. Neha Pandey, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	25
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /								
	RAMA CHAUDHARY			Vs.	NDMC & ORS				
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Case No.:	60004/16	Case Id:	2502M01773	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	11
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
	MOHD NASEEM			Vs.	ANIL KUMAR & ANR				
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Case No.:	1637/24	Case Id:	2502M01746	Referring Judge :	DLSA Central, DLSA (Central)	Hearing Time :	3:00:00 PM	Total Days spent :	11
Case Type :	COMMERCIAL : COMMERCIAL								
	RAGHUBIR SINGH SALARIA			Vs.	KHANNA BOOK PUBLISHING COMPANY				
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Case No.:	84/25	Case Id:	2502M01517	Referring Judge :	Ms. Hemani Malhotra, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	18
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
	AGNI DEVICE PVT LTD			Vs.	SOMYA PYROTEK SERVICES				
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Total :	13								

Mediator : Ms. Mohini, Advocate

## Cause List for Mediation Centre

Date : 10/03/2025

Case No.: 653/24 Case Id: 2501M00779 Referring Judge : Ms. Richa Sharma, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
M/S FRATELLI WINES PVT LTD Vs. M/S GOLDEN LINE DEVELOPERS PVT LTD & ORS  
Total Days spent : 39

Case No.: 18399/16 Case Id: 2501M00476 Referring Judge : Sh. Vinay Singhal, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:30:00 PM  
M/S LORD BUILDERS PVT LTD Vs. M/S PRAKASH JUSRAY & SONS  
Total Days spent : 46

Case No.: 687/24 Case Id: 2502M01778 Referring Judge : Ms. Charu Aggarwal, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:30:00 PM  
CHIRAG GUPTA Vs. RADHA RANI  
Total Days spent : 11

Case No.: 743/20 Case Id: 2502M01012 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:30:00 PM  
URMILA DEVI Vs. RAJU VERMA  
Total Days spent : 32

Total : 4

Mediator : Ms. Poonam Mendiratta, Advocate

Case No.: 15842/17 Case Id: 2502M01423 Referring Judge : Ms. Deshna Golichha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
M/S MOTIWALA & SONS Vs. JASPAL ALAGH  
Total Days spent : 21

Total : 1

Mediator : Ms. Preeti Khattar, Advocate

Case No.: 1325/24 Case Id: 2503M01921 Referring Judge : Sh. Kapil Gupta, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 11:30:00 AM  
SANJAY Vs. SONIA  
Total Days spent : 4

Case No.: 99678/16 Case Id: 2502M01005 Referring Judge : Sh. Umang Joshi, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 AM  
RAKESH MITTAL Vs. SUPERIOR EXIM PVT LTD  
Total Days spent : 32

Case No.: 1708/24 Case Id: 2502M01006 Referring Judge : Ms. Richa Sharma, DJS

## Cause List for Mediation Centre

Date : 10/03/2025

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:30:00 PM		
<b>M/S SADBHAWNA CHEMICALS PVT LTD</b>	<b>Vs.</b>	<b>GURUJI COLD DRINK</b>			
			<b>Total Days spent :</b>	<b>32</b>	
Case No.:	765/21	Case Id:	2502M01781	Referring Judge :	Sh. Ankit Solanki, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM		
<b>JITENDER KUMAR VASHISHT</b>	<b>Vs.</b>	<b>SARITA</b>			
			<b>Total Days spent :</b>	<b>11</b>	
Case No.:	970/22	Case Id:	2502M01741	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM		
<b>LKB ENGINEERING PVT LTD</b>	<b>Vs.</b>	<b>HARI OM ENTERPRISES</b>			
			<b>Total Days spent :</b>	<b>11</b>	
Case No.:	5796/24	Case Id:	2501M00500	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM		
<b>ARSHAD</b>	<b>Vs.</b>	<b>RAJNI YADAV</b>			
			<b>Total Days spent :</b>	<b>46</b>	
Case No.:	766/21	Case Id:	2502M01780	Referring Judge :	Sh. Ankit Solanki, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM		
<b>JITENDER KUMAR VASHISHT</b>	<b>Vs.</b>	<b>RAJESH</b>			
			<b>Total Days spent :</b>	<b>11</b>	
Case No.:	992/24	Case Id:	2502M01745	Referring Judge :	Sh. Umang Joshi, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	3:00:00 PM		
<b>JASMINE KAUR</b>	<b>Vs.</b>	<b>APNINDER SINGH</b>			
			<b>Total Days spent :</b>	<b>11</b>	
<b>Total :</b>	<b>8</b>				

**Mediator : Ms. Rekha Garg, Advocate**

Case No.:	94/21	Case Id:	2502M01030	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	10:30:00 AM		
<b>STATE</b>	<b>Vs.</b>	<b>JAVED BEG</b>			
			<b>Total Days spent :</b>	<b>32</b>	
Case No.:	58/23	Case Id:	2502M01263	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:00:00 PM		
<b>STATE</b>	<b>Vs.</b>	<b>VIKRAM SINGH</b>			
			<b>Total Days spent :</b>	<b>25</b>	
Case No.:	3749/24	Case Id:	2502M01505	Referring Judge :	Sh. Shubham Gupta, DJS

## Cause List for Mediation Centre

Date : 10/03/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
<b>KAMLESH SHARMA</b>	<b>Vs. M/S AZURE SERVICES</b>	<b>Total Days spent :</b>	<b>18</b>
Case No.:	2876/23	Case Id:	2502M01338
Referring Judge :	Sh. Abhay Choudhary, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
<b>HDFC BANK LTD</b>	<b>Vs. RAM LALIN RAI</b>	<b>Total Days spent :</b>	<b>25</b>
Case No.:	53/2022	Case Id:	2412M10711
Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL	Hearing Time :	2:00:00 PM
<b>SHAH DAB</b>	<b>Vs. UMRA</b>	<b>Total Days spent :</b>	<b>81</b>
Case No.:	2859/23	Case Id:	2501M00243
Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
<b>SHRIRAM CITY UNION FINANCE LTD</b>	<b>Vs. NEERAJ KUMAR</b>	<b>Total Days spent :</b>	<b>53</b>
Case No.:	322/22	Case Id:	2502M01031
Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
<b>RUSHA TABASSUM</b>	<b>Vs. JAVED BEG</b>	<b>Total Days spent :</b>	<b>32</b>
Case No.:	665/23	Case Id:	2502M01022
Referring Judge :	Ms. Manisha Bhau, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
<b>COIM INDIA PVT LTD</b>	<b>Vs. ISHA MISHRA</b>	<b>Total Days spent :</b>	<b>32</b>
Case No.:	4063/24	Case Id:	2502M01265
Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM
<b>GURDAVINDER SINGH</b>	<b>Vs. ARUMUGASAMY JEGANATH</b>	<b>Total Days spent :</b>	<b>25</b>
<b>Total :</b>	<b>9</b>		

**Mediator : Ms. Shelly Rohtagi, Advocate**

Case No.:	362/22	Case Id:	2502M01273
Referring Judge :	Ms. Anamika, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:00:00 PM
<b>VEENA MITTAL</b>	<b>Vs. PRINCE MITTAL</b>	<b>Total Days spent :</b>	<b>25</b>

Case No. : 583/22 Case Id : 2411M09506 Referring Judge : Sh. Sachin Sood, DHJS



## Cause List for Mediation Centre

Date : 10/03/2025

<b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Vs.</b>	<b>ELPHA POLYCHEM PVT LTD &amp; ANR</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 571/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09533 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>RIDDHIMA BAGLA &amp; ANR</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 72/23 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>RIDHEEMA BAGLA &amp; ANR</b>	<b>Case Id:</b> 2411M09508 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>M/S TRUNK AND ROOTS</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 575/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09515 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>ANIL KUMAR BANGLA HUF &amp; ANR</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 578/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09528 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>MAHALAXMI TRADERS &amp; ORS</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 581/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09507 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>AYUSHI BAGLA</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 573/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09536 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>R S BAGLA HUF &amp; ANR</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 570/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Case Id:</b> 2411M09535 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>D N BAGLA HUF &amp; ANR</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116
<b>Case No.:</b> 73/23 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>AYUSHI BAGLA &amp; ANR</b>	<b>Case Id:</b> 2411M09534 <b>Vs.</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>M/S TRUNK AND ROOTS</b>	<b>Hearing Time :</b> 12:30:00 PM <b>Total Days spent :</b> 116

## Cause List for Mediation Centre

Date : 10/03/2025

Case No.: 227/23	Case Id: 2412M10926	Referring Judge : Sh. Sushil Anuj Tyagi, DHJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
<b>BIBEK SINGH MEHTA</b>	<b>Vs.</b>	<b>GAYATRI GOEL</b>	<b>Total Days spent : 74</b>
<hr/>			
Case No.: 572/22	Case Id: 2411M09527	Referring Judge : Sh. Sachin Sood, DHJS	Hearing Time : 2:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
<b>M/S TRUNK AND ROOTS</b>	<b>Vs.</b>	<b>RAJNI BAGLA &amp; ANR</b>	<b>Total Days spent : 116</b>
<hr/>			
Case No.: 1631/23	Case Id: 2412M10643	Referring Judge : Ms. Illa Rawat, DHJS	Hearing Time : 2:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
<b>CANARA BANK</b>	<b>Vs.</b>	<b>SANGITA</b>	<b>Total Days spent : 81</b>
<hr/>			
<b>Total : 13</b>			

**Mediator : Not Assigned, NIL**

Case No.: 524/24	Case Id: 2503M01922	Referring Judge : Sh. Manoj Kumar, DHJS	Hearing Time : 11:00:00 AM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
<b>BANK OF BARODA</b>	<b>Vs.</b>	<b>M/S JAGAT TALKIES DISTRIBUTIONS</b>	<b>Total Days spent : 4</b>
<hr/>			
Case No.: 823/24	Case Id: 2503M02038	Referring Judge : Sh. Rakesh Kumar-IV, DHJS	Hearing Time : 12:00:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
<b>BSES RPL</b>	<b>Vs.</b>	<b>NOSHAD</b>	<b>Total Days spent : -3</b>
<hr/>			
Case No.: 2533/24	Case Id: 2503M02039	Referring Judge : Sh. Rishabh Tanwar, DHS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
<b>MEDI ACCESS SOLUTIONS PVT LTD</b>	<b>Vs.</b>	<b>M/S PADMA GOPAL MEDICINE SHOP</b>	<b>Total Days spent : -3</b>
<hr/>			
Case No.: 534/24	Case Id: 2503M02040	Referring Judge : Sh. Harvinder Singh, DHJS	Hearing Time : 12:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			
<b>SWARAN SHARMA</b>	<b>Vs.</b>	<b>NITIN GOYAL</b>	<b>Total Days spent : -3</b>
<hr/>			
Case No.: 535/24	Case Id: 2503M02041	Referring Judge : Sh. Harvinder Singh, DHJS	Hearing Time : 12:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			
<b>SUKRITI SHARMA</b>	<b>Vs.</b>	<b>NITIN GOYAL &amp; ANR</b>	<b>Total Days spent : -3</b>

## Cause List for Mediation Centre

Date : 10/03/2025

Case No.: 1497/23 Case Id: 2503M02045 Referring Judge : Ms. Manisha Bhau, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
GOOD HEALTH INDUSTRIES PVT LTD Vs. M/S RATI RAM SHARMA  
Total Days spent : -3

Case No.: 324/24 Case Id: 2503M02042 Referring Judge : Sh. Manoj Kumar, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM  
M/S TOP MOTOCOMPONENTS PVT LTD Vs. NEETU AGGARWAL  
Total Days spent : -3

Case No.: 905/23 Case Id: 2502M01772 Referring Judge : Ms. Payal Singhal, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM  
STATE Vs. CHANDER BHAN  
Total Days spent : 11

Case No.: 7533/19 Case Id: 2503M02043 Referring Judge : Ms. Deshna Golichha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
M/S AKHAND BHART CHITS FUND LTD Vs. ALOK DUTT SHARMA  
Total Days spent : -3

Case No.: 7534/19 Case Id: 2503M02044 Referring Judge : Ms. Deshna Golichha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
M/S AKHAND BHARAT CHITS FUND PVT LTD Vs. ALOK DUTT SHARMA  
Total Days spent : -3

Case No.: 1506/23 Case Id: 2503M02047 Referring Judge : Ms. Manisha Bhau, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
GOOD HEALTH INDUSTRIES PVT LTD Vs. M/S SUMIT ENTERPRISES  
Total Days spent : -3

Case No.: 96/21 Case Id: 2503M02053 Referring Judge : Sh. Gaurav Goyal, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM  
STATE Vs. MANISH KUMAR  
Total Days spent : -3

Case No.: 8521/23 Case Id: 2503M02052 Referring Judge : Sh. Abhay Choudhary, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
TATA CAPITAL Vs. MAHESH RAWAT  
Total Days spent : -3

Case No.: 3458/24 Case Id: 2503M02050 Referring Judge : Sh. Abhay Choudhary, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. GUDDIA  
Total Days spent : -3

## Cause List for Mediation Centre

Date : 10/03/2025

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<b>Case No.:</b> 1665/24	<b>Case Id:</b> 2503M02056	<b>Referring Judge :</b>	<b>Sh. Murari Prasad Singh, DJS</b>
<b>Case Type :</b> MATRIMONIAL : PETITION FOR DIVORCE			<b>Hearing Time :</b> 2:00:00 PM
<b>MAHI SHARMA</b>	<b>Vs.</b>	<b>ANUP SHARMA</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 3463/24	<b>Case Id:</b> 2503M02049	<b>Referring Judge :</b>	<b>Sh. Abhay Choudhary, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 2:00:00 PM
<b>DCB BANK LTD</b>	<b>Vs.</b>	<b>ASHOK KUMAR</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 2415/24	<b>Case Id:</b> 2503M02048	<b>Referring Judge :</b>	<b>Sh. Umang Joshi, DJS</b>
<b>Case Type :</b> INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			<b>Hearing Time :</b> 2:00:00 PM
<b>SHARANJIT SINGH</b>	<b>Vs.</b>	<b>SANJEEV GUPTA</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 2855/20	<b>Case Id:</b> 2503M02051	<b>Referring Judge :</b>	<b>Sh. Abhay Choudhary, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 2:00:00 PM
<b>DCB BANK LTD</b>	<b>Vs.</b>	<b>JAHID ALI</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 4487/20	<b>Case Id:</b> 2503M02060	<b>Referring Judge :</b>	<b>Sh. Anubhav Bijalwan, DJS</b>
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			<b>Hearing Time :</b> 2:00:00 PM
<b>JANA SMALL FINANCE BANK LTD</b>	<b>Vs.</b>	<b>LAJWANTI</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 716/24	<b>Case Id:</b> 2503M02067	<b>Referring Judge :</b>	<b>Sh. Sachin Gupta, DHJS</b>
<b>Case Type :</b> MACT : MOTOR ACCIDENT CLAIM ACT CASES			<b>Hearing Time :</b> 2:00:00 PM
<b>SHILPI</b>	<b>Vs.</b>	<b>MAYANK RAHEJA</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 505/22	<b>Case Id:</b> 2503M02066	<b>Referring Judge :</b>	<b>Ms. Shefali Barnala Tandon, DHJS</b>
<b>Case Type :</b> CRIMINAL OTHERS : CRIMINAL OTHERS			<b>Hearing Time :</b> 2:00:00 PM
<b>STATE</b>	<b>Vs.</b>	<b>GAGAN SATIJA</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 676/22	<b>Case Id:</b> 2503M02065	<b>Referring Judge :</b>	<b>Ms. Shivli Talwar, DJS</b>
<b>Case Type :</b> MATRIMONIAL : DOMESTIC VIOLENCE			<b>Hearing Time :</b> 2:00:00 PM
<b>MONIKA</b>	<b>Vs.</b>	<b>ANUJ KUMAR &amp; ORS</b>	
			<b>Total Days spent :</b> -3

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<b>Case No.:</b> 720/23	<b>Case Id:</b> 2503M02064	<b>Referring Judge :</b>	<b>Ms. Shivli Talwar, DJS</b>
<b>Case Type :</b> MATRIMONIAL : DOMESTIC VIOLENCE			<b>Hearing Time :</b> 2:00:00 PM
<b>SATVINDER KAUR</b>	<b>Vs.</b>	<b>RISHABH KALRA</b>	

## Cause List for Mediation Centre

Date : 10/03/2025

Total Days spent : -3

Case No.: 10774/16 Case Id: 2503M02063 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:00:00 PM  
SHAZAMAN KHAN Vs. SANJAY PRASAD

Total Days spent : -3

Case No.: 765/21 Case Id: 2503M02054 Referring Judge : Ms. Shivli Talwar, DJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM  
STATE Vs. HARPREET SINGH

Total Days spent : -3

Case No.: 416/24 Case Id: 2503M02061 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM  
DYNINNO INDIA LLP Vs. ASHISH SHARMA & ORS

Total Days spent : -3

Case No.: 13562/18 Case Id: 2503M02059 Referring Judge : Sh. Amit Rana, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
CAPITAL FIRST LTD Vs. DEEPAK SAINI

Total Days spent : -3

Case No.: 722/24 Case Id: 2503M02058 Referring Judge : Ms. Shivli Talwar, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
MONIKA SAINI @ MONIKA GEHLOT Vs. ANKUR SAINI & ORS

Total Days spent : -3

Case No.: 00134/22 Case Id: 2503M02057 Referring Judge : Ms. Komal Garg, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM  
STATE Vs. RAVINDER NATH @ DEEP

Total Days spent : -3

Case No.: 89/23 Case Id: 2503M02055 Referring Judge : Ms. Shivli Talwar, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
POONAM Vs. PARVEEN & ORS

Total Days spent : -3

Case No.: 1926/22 Case Id: 2503M02062 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:00:00 PM  
ANIL KUMAR BHARDWAJ Vs. SHAZAMAN KHAN

Total Days spent : -3

Case No.: 2244/23 Case Id: 2503M02069 Referring Judge : Sh. Murari Prasad Singh, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM

## Cause List for Mediation Centre

Date : 10/03/2025

ANUP KUMAR SRIVASTAV

Vs. PRIYANKA SINHA

Total Days spent : -3

Case No.: 13/25 Case Id: 2503M02046 Referring Judge : Sh. Digvinay Singh, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

M/S SALEK CHAND JAIN & SONS

Vs. ANSHUL KHANNA

Total Days spent : -3

Case No.: 82/25 Case Id: 2503M02068 Referring Judge : Ms. Divya Gupta, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:30:00 PM

VIMLA DEVI

Vs. PINKI & ORS

Total Days spent : -3

Case No.: 287/24 Case Id: 2501M00688 Referring Judge : Ms. Richa Sharma, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:30:00 PM

MOHD YUNUS

Vs. BM GUPTA

Total Days spent : 42

Total : 35

**Mediator : Sh. Ajay Kumar, Advocate**

Case No.: 1142/23 Case Id: 2501M00784 Referring Judge : Ms. Manya, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:00:00 AM

DEEPIKA MATHUR & ANR

Vs. HARSH MATHUR & ORS

Total Days spent : 39

Case No.: 77603/16 Case Id: 2501M00773 Referring Judge : Sh. Bharat Aggarwal, DJS  
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 12:00:00 PM

VAISHALI & ANR

Vs. DWARKA PRASAD

Total Days spent : 39

Case No.: 367/20 Case Id: 2502M01531 Referring Judge : Ms. Akriti Mahendru, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM

STATE

Vs. KRISHNA BIHARI & ORS

Total Days spent : 18

Case No.: 301/23 Case Id: 2502M01737 Referring Judge : Sh. Kautuk, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM

GAUTAM FOOTWEAR

Vs. VIYOM FOOTWEAR

Total Days spent : 11

Case No.: 3518/22 Case Id: 2501M00786 Referring Judge : Ms. Pooja Suhag, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

## Cause List for Mediation Centre

Date : 10/03/2025

PUNJAB NATIONAL BANK

Vs. R SHASHANK U RAMAN

Total Days spent : 39

Total : 5

**Mediator : Sh. Durga Pd., Advocate**

Case No.: 4847/23 Case Id: 2501M00488 Referring Judge : Sh. Pranjal Gangwar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM  
THE KANGRA COOP BANK LTD Vs. ANILA BHATIA  
Total Days spent : 46

Case No.: 322/23 Case Id: 2501M00471 Referring Judge : Sh. Naresh Kumar Laka, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM  
MANJU & ORS Vs. YASHODA DEVI & ORS  
Total Days spent : 46

Case No.: 322/16 Case Id: 2502M01130 Referring Judge : Ms. Tania Singh, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM  
STATE Vs. SARIFUL  
Total Days spent : 32

Case No.: 829/22 Case Id: 2502M01585 Referring Judge : Ms. Payal Singhal, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM  
STATE Vs. VED PRAKSAH  
Total Days spent : 18

Case No.: 183/21 Case Id: 2502M01533 Referring Judge : Sh. Ajay Gupta, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:25:00 PM  
MANJU SHARMA @ MANJU BALA Vs. M/S MOTHERS PRIDE  
Total Days spent : 18

Case No.: 9/23 Case Id: 2501M00255 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S DE CONVERTOR INDIA PVT LTD Vs. M/S SUPER PLASTIC COATS PVT LTD  
Total Days spent : 53

Case No.: 1158/22 Case Id: 2501M00254 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S SUPER PLASTIC COATS PVT LTD Vs. M/S DE CONVERTOR INDIA PVT LTD  
Total Days spent : 53

Case No.: 4416/20 Case Id: 2503M01855 Referring Judge : Sh. Rishabh Tanwar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM

## Cause List for Mediation Centre

Date : 10/03/2025

DAULAT RAM

Vs. KULJEET SINGH WALIA

Total Days spent : 4

Total : 8

**Mediator : Sh. Mukesh Kumar Sharma, Advocate**

Case No.: 203/23 Case Id: 2410M09046 Referring Judge : Sh. Ajay Gupta, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM  
M/S ALUCOPANEL INDUSTRIES Vs. VINOD SHARMA  
Total Days spent : 137

Case No.: 2254/24 Case Id: 2412M10597 Referring Judge : Sh. Umang Joshi, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
RAJENDER KUMAR JAIN Vs. PRAVEEN SHARMA  
Total Days spent : 81

Case No.: 1855/24 Case Id: 2502M01527 Referring Judge : Ms. Manya, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
VANDANA SAINI Vs. VINOD PRAKASH RAO & ORS  
Total Days spent : 18

Case No.: 9540/16 Case Id: 2409M07700 Referring Judge : Ms. Monika Saroha, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
SANT LAL Vs. RENU BALA & ANR  
Total Days spent : 179

Case No.: 1358/24 Case Id: 2502M01332 Referring Judge : Sh. Kautuk, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
ANJU GARG Vs. A & A2 BLOCK RESIDENTS WELFARE ASSOCIATION  
Total Days spent : 25

Total : 5

**Mediator : Sh. R.K. Manchanda, Advocate**

Case No.: 478/23 Case Id: 2501M00774 Referring Judge : Ms. Shruti Sharma-II, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM  
GURMEET KAUR Vs. SATVIR SINGH & ORS  
Total Days spent : 39

Case No.: 8603/22 Case Id: 2412M10645 Referring Judge : Ms. Pooja Suhag, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
SHRI RAM CITY UNION FINANCE LTD Vs. AMIT KUMAR



## Cause List for Mediation Centre

Date : 10/03/2025

Total Days spent : 81

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Case No.: 6914/19 Case Id: 2501M00849 Referring Judge : Ms. Pooja Yadav, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM  
SANGEETA Vs. BHUPENDER KUMAR KANOJIA @ NITIN  
Total Days spent : 39

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Case No.: 4375/2022 Case Id: 2412M10435 Referring Judge : Ms. Meena Chauhan, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. MOHD ASIF  
Total Days spent : 88

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Case No.: 840/23 Case Id: 2502M01277 Referring Judge : Ms. Neha Pandey, DJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM  
JAGIER SINGH Vs. SAPNA SHARMA  
Total Days spent : 25

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Case No.: 423/16 Case Id: 2502M01280 Referring Judge : Ms. Manya, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 3:00:00 PM  
STATE Vs. RANJIT  
Total Days spent : 25

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Total : 6

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**Mediator : Sh. Rajeshwar Tyagi, Advocate**

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Case No.: 2464/24 Case Id: 2410M09061 Referring Judge : Ms. Kirandeep Kaur, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM  
IDFC FIRST BANK LTD Vs. SUDHANSHU RANJAN  
Total Days spent : 137

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Case No.: 10556/18 Case Id: 2503M01842 Referring Judge : Ms. Deshna Golichha, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM  
SONALI SHIKHA Vs. M/S TRADERS FACTORY ACADEMY PVT LTD  
Total Days spent : 4

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Case No.: 792/20 Case Id: 2502M01730 Referring Judge : Ms. Vandana, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM  
VARUN SONI Vs. M/S DOUBLETIC MEDIA PVT LTD & ORS  
Total Days spent : 11

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Case No.: 697/24 Case Id: 2502M01334 Referring Judge : Sh. Sachin Gupta, DHJS  
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 11:30:00 AM  
RAVI KUMAR Vs. IMRAN SINGH & ORS

# Cause List for Mediation Centre

Date : 10/03/2025

Total Days spent : 25

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Case No.: 1095/23 Case Id: 2412M10430 Referring Judge : Sh. Anil Kumar Sisodia, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM  
RATTAN LAL GUPTA Vs. M/S SHANNON AND SHANNON AND ORS  
Total Days spent : 88

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Case No.: 4264/20 Case Id: 2412M10630 Referring Judge : Sh. Rishabh Tanwar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
SHREE AGRASEN CO OP URBAN T/C SOCIETY LTD Vs. NEELAM GUPTA  
Total Days spent : 81

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Case No.: 4422/20 Case Id: 2412M10629 Referring Judge : Sh. Rishabh Tanwar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
SHREE AGRASEN CO OP URBAN T/C SOCIETY Vs. RAJENDRA PRASAD GUPTA  
Total Days spent : 81

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Case No.: 9960/24 Case Id: 2502M01258 Referring Judge : Ms. Neha Goel, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
ROSHAN LAL AGGARWAL Vs. NARENDER SINGH  
Total Days spent : 25

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Case No.: 289/22 Case Id: 2502M01779 Referring Judge : Ms. Shipra Dhankar, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM  
STATE Vs. ABUZAR @ AFZAL  
Total Days spent : 11

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Case No.: 336/24 Case Id: 2502M01743 Referring Judge : Ms. Anamika, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM  
PHARHA TYAGI @ FARHA TYAGI Vs. NAUMAN TYAGI & ORS  
Total Days spent : 11

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Total : 10

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**Mediator : Sh. Sanjay Garg II, DHJS**

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Case No.: 37/19 Case Id: 2502M01728 Referring Judge : Sh. Ram Lal Meena, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM  
TPDDL Vs. NISHA  
Total Days spent : 11

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Case No.: 304/20 Case Id: 2503M01843 Referring Judge : Sh. Ram Lal Meena, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM  
TPDDL Vs. MEENU

# Cause List for Mediation Centre

Date : 10/03/2025

Total Days spent : 4

Total : 2

**Mediator : Sh. Vineet Malhotra, Advocate**

Case No.: 8903/18 Case Id: 2501M00315 Referring Judge : Ms. Aradhana, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM  
POOJA FINELEASE LTD Vs. SEEMA RANI  
Total Days spent : 53

Case No.: 1212/24 Case Id: 2412M10494 Referring Judge : Sh. Dev Chaudhary, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 AM  
JASBIR KAUR Vs. TARSEM SINGH  
Total Days spent : 88

Case No.: 344/24 Case Id: 2502M01507 Referring Judge : Ms. Deepika Goyal Shokeen, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM  
PRIYA Vs. MANOJ  
Total Days spent : 18

Case No.: 1084/23 Case Id: 2501M00396 Referring Judge : Sh. Rakesh Kumar-IV, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
BSES RPL Vs. RAVINDER  
Total Days spent : 49

Case No.: 97856/16 Case Id: 2412M10632 Referring Judge : Ms. Sana Khan, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM  
KISHORI LAL Vs. NARINDER SINGH MARWAH  
Total Days spent : 81

Case No.: 783/23 Case Id: 2501M00478 Referring Judge : Ms. Alka Singh, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM  
BHANWAR SINGH Vs. LEKHRAJ ASWAL  
Total Days spent : 46

Total : 6

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